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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A (CAA) No.177/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Dhoot Infrastructure Projects Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Debasish Saha }  
He Gadhagat } Hei  
Applicant  
18/9/2017

ORDER

Ld. Counsel for the petitioners are present.

The case is already listed on 01/11/2017. There is no need to  
prepone the date of hearing.

Put up the case on the date fixed.

sdl  
(Jinan K.R.)  
Member (J)

sdl  
(Vijai Pratap Singh)  
Member (J)

(5)